

1975. Certain discrepancies in mathematical calculations in terms of hectares and acreage were rectified in April, 1978.

(c) Zonal development plan stipulates the land-use within the zone for different purposes. Any person owning land within the zone can put his land to a particular use envisaged in the zonal plan after the approval of the plan.

Pollution of Jamuna in Delhi

1008. SHRI S. S. SOMANI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware that the water of Jamuna is not pure and it is utilised for drinking in cities other than Delhi;

(b) whether dirty water mixed with chemicals etc. through Nalas are making the water of Jamuna very dirty; and

(c) if so, whether there is any scheme to keep the Jamuna water pure so that it can be utilised for drinking in other cities like Allahabad?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Government are aware that the water of river Jamuna is used for drinking purposes in cities other than Delhi also. The Government are also aware that the quality of water of Jamuna, down stream of Delhi, is not good. However, the drinking water to these cities is supplied only after proper treatment of raw water drawn from upstream side.

(b). Yes, Sir.

(c) The Central Board for Prevention and Control of Water Pollution is taking steps to reduce the pollution of River Jamuna at Delhi so that the quality of the down stream water is

improved. The U.P. State Board for Prevention and Control of water Pollution is already taking action to ensure that the local bodies and industries are discharging their effluents into the river only after proper treatment. The Central Board along with the State Boards of Himachal Pradesh, Haryana Rajasthan, Madhya Pradesh and U.P. are evolving effective measures to ensure that the pollution of the river Jamuna is reduced to the minimum.

भारतीय भाषाओं में हिन्दी पढ़ाया जाना

1009. श्री नवाब सिंह चौहान : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय केन्द्रीय हिन्दी निदेशालय द्वारा पत्राचार कार्यक्रम के माध्यम से विभिन्न भारतीय भाषाओं में कितने लोगों को हिन्दी पढ़ाई जा रही है ; और

(ख) कितने लोगों ने अब तक परीक्षाएं पास कर ली हैं ?

शिक्षा, समाज कल्याण तथा संस्कृति मन्त्रालय में राज्य मन्त्री (श्रीमती रेणुका देवी बरकटकी) : (क) 20,787

(ख) 7,927

निर्धन छात्रों को पुस्तकों की निःशुल्क सप्लाई

1010. श्री छोटू भाई गामित : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों के दौरान निर्धन छात्रों को पुस्तकों की निःशुल्क सप्लाई करने के लिए केन्द्रीय सरकार द्वारा दी गई धनराशि का राज्यवार ब्यौरा क्या है ; और

(ख) क्या इस बारे में दी गई धनराशि का उचित उपयोग सुनिश्चित करने के लिए सरकार ने कोई समिति बनाई है ?

शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) केन्द्रीय सरकार की ऐसी कोई योजना नहीं है। तथापि, प्रारम्भिक शिक्षा के क्षेत्र में, राज्य सरकारें अनुसूचित जातियों तथा अनुसूचित जनजातियों तथा समाज के अन्य कमजोर वर्गों के स्कूलों के बच्चों को निःशुल्क पुस्तकें प्रदान करने के लिए अपनी-अपनी योजनाएं चलाती हैं। इस योजना पर खर्च केन्द्रीय सहायता में से पूरा किया जाता है, जो कि कुल मिलाकर राज्य योजनाओं के लिए ब्लाक अनुदानों के रूप में दी जाती है।

इसके अतिरिक्त विश्वविद्यालय अनुदान आयोग उन कला, विज्ञान तथा वाणिज्य कलेजों को, जो विश्वविद्यालय अनुदान आयोग अधिनियम की धारा 2(च) के अन्तर्गत शामिल हैं, पाठ छात्रों को उनकी अध्ययन की मदद के लिए पुस्तकें ऋण पर उपलब्ध करने के दिशिष्ट प्रयोजन से पुस्तक बैंक स्थापित करने के लिए सहायता देता है।

(ख) प्रश्न नहीं उठता।

High price of D.D.A. built houses

1011. SHRI NATVERLAL B. PARMAR

SHRI KACHARULAL HEM-RAJ JAIN:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the allottees of the D.D.A. flats under the M.I.G./L.I.G. residential scheme are being charged very high cost in which event the cost of land is not proportionately distributed among the storeys built thereon;

(b) if so, whether action has been taken to streamline the cost of the flats; and

(c) what is the difference between the cost worked out previously and

that being charged in the recent allotments?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). No, Sir. However, the D.D.A. has reduced the departmental charges from 15 per cent to 10 per cent in the case of MIG/LIG flats.

(c) The disposal cost has been reduced by about Rs. 1,500 in the case of LIG flats and Rs. 2,500 in the case of MIG flats.

Ecological imbalance due to depletion of wild life

1012. SHRI KACHARULAL HEM-RAJ JAIN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware of the views expressed by several agro biologists about the ecological imbalance in the country by increasing depletion of snakes, frogs, some varieties of edible birds and mongoose following their indiscriminate killing for quick profit; and

(b) if so, steps Government propose to take to check this trend and help maintain ecological balance?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The information is being collected and will be placed on the table of the Sabha.

Agricultural Colleges and Universities

1013. SHRI AHMED HUSSAIN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the number of Agricultural Colleges and Agricultural Universities in each State/U.T. and the criteria laid down to open them;

(b) whether the Government propose to consider or contemplate to open and provide more Agricultural Colleges and Agricultural Universities;